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Title: Constitution (Amendment) Bill, 2022 (Amendment of Article 239 AA)

SHRIMATI APARUPA PODDAR (ARAMBAGH): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRIMATI APARUPA PODDAR : Sir, I introduce the Bill.
